ATMAN
(A Biannual News Bulletin of the Gauhati High Court)
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Events organized during October, 2018 to March, 2019

- Swearing-in ceremony of Justice N. Kotiswar Singh on 11th October
- Swearing-in ceremony of Justice A. S. Bopanna on 29th October
- Pre-appointment Training Programme for AJS Grade III on 1st November
- Legal Services Camp at Barpeta on 11th November
- Swearing-in ceremony of 6 (six) Additional Judges on their elevation as Judges on 12th November
- Training Programme on “Nayaa Vikas” on 17th November
- State Level Consultation on Safety of Children and Minimum Standards of Care in Child Care Institutions on 18th November
- Swearing-in ceremony of Justice Sanjay Kumar Medhi & Nani Tagia on 19th November
- Inauguration of Mediation Centre and Commendation Ceremony at Kohima on 1st December
- Hornbill Festival 2018, at Kisama Heritage Village, Kohima
- NSLSA Website launched on 4th December at Kohima Bench, Gauhati High Court
- Valedictory Function for Trainee Judicial Officers of Mizoram Judicial Service on 12th December
- Best Zonal Panel Lawyer in NE awarded to Gulley Sumnyan on 15th December
- Interactive Session at Judicial Academy on 27th December
- Swearing-in ceremony of Justice Rumi Kumari Phukan on 6th January
- Legal Services Camp at Darrang on 6th January
- Swearing-in ceremony of Justice Manish Choudhury on 18th January
- Skill Development Programme for Legal Aid Counsels on 19th & 20th January
- Republic Day celebration at Gauhati High Court on 26th January
- Training Programme for Child Welfare Committees, Assam from 1st to 3rd February & 5th to 7th February
- Gauhati High Court signs MoU with SBI on 2nd February
- Judicial Guest House Inaugurated at Bokakhat on 3rd February
- Judicial Colloquium on Anti-Human Trafficking at Judicial Academy, Assam on 9th February
- Legal Services Camp held at Sivasagar on 17th February
- Skill Development Programme for Grade - I Judicial Officers of Assam on 23rd February
- Workshop on “Animal & Wildlife Laws” at Judicial Academy, Assam on 24th February
- Inauguration of Underpass at Gauhati High Court on 12th March
- Friendly Cricket Match between Hon’ble Judges and Members of the Bar, Gauhati High Court on 16th March

From the Chief Justice

"ATMAN" is not a new name for me. While in Bengaluru, I had the opportunity to go through it as the News Bulletin used to reach there regularly and since then, I have a pleasing impression of this Biannual News Bulletin. Hon’ble Mr. Justice Hrishikesh Roy, the present Chief Justice of the Kerala High Court, was its then editor and he apparently made each and every possible endeavour to give a brief yet precisely narrated true picture of various activities of the Gauhati High Court. One could easily have a fair impression over various activities of the Gauhati High Court at a quick glance on this bulletin. Thereafter also, when Hon’ble Mr. Justice Arup Kumar Goswami became its editor, no stone was kept unturned by him to portray the activities in utmost fairness and precision.

I must say that the Gauhati High Court has been making progress leaps and bounds in all possible spheres of administration of justice including in the field of technology as also reaching and responding to the poor and the needy under the aegis of the Legal Services Authorities of all the four states under its jurisdiction. I am confident that each and every forthcoming issue of this News Bulletin will showcase the rapid growth of the Gauhati High Court.

I never had imagined that I would become a part of this august institution at some point of time and write a message for ATMAN, but having got the opportunity, I feel immensely proud and privileged.

I wish ATMAN a great success.

Justice Ajjikuttira Somaiah Bopanna

Editor speaks

When the present day Gauhati High Court was established on 5th April, 1948, it was called the “High Court of Assam” and by the year 1971, it had become the common High Court for the Seven Sister States of the North-Eastern Region. Even after the establishment of separate High Courts of Tripura, Manipur and Meghalaya, it still continues to administer justice in the rest of four North-Eastern States, North-Eastern States, as a whole, is a melange and mosaic of different ethnic communities with their distinct custom, culture and identity and in some States, diverse traditional justice delivery systems operate side by side to the Court administered justice delivery mechanism. Situated thus, Gauhati High Court enjoys a unique and unparalleled status.

Though Arunachal Pradesh had attained statehood on 20th February, 1987, it was only on elevation of Justice Nani Tagia, a person hailing from Arunachal Pradesh has come to adorn the seat of a Judge of a High Court. My heartiest congratulations to Justice Nani Tagia. I wish him the very best and I am sure he will be a role model for our brothers and sisters of Arunachal Pradesh.

Justice Arup Kumar Goswami
Swearing-in ceremony of Justice N. Kotiswar Singh on 11th October, 2018

On 11th October, 2018, Justice Arup Kumar Goswami, Chief Justice (Acting), Gauhati High Court, administered oath of office to Justice N. Kotiswar Singh, Judge, High Court of Manipur, as a Judge of Gauahati High Court in a ceremony held in the Court No. 2 of the New Building of Gauhati High Court. The swearing-in ceremony was attended by Hon’ble Judges, learned Members of the Bar and officers of the Registry. Justice N. Kotiswar Singh assumed the charge of a Judge of Gauhati High Court on transfer.

Swearing-in ceremony of Justice Ajjikuttira Somaiah Bopanna on 29th October, 2018

On 29th October, 2018, Justice Ajjikuttira Somaiah Bopanna, Judge, Karnataka High Court, was sworn in as the Chief Justice of Gauhati High Court. Shri Jagdish Mukhi, the Governor of Assam, administered the oath of office to Justice Ajjikuttira Somaiah Bopanna, in presence of Shri Sarbananda Sonowal, Chief Minister of Assam, Judges of Gauhati High Court, Retired Judges of Gauhati High Court, Senior Officers of the Government of Assam, learned Members of
the Bar and other dignitaries. The swearing-in ceremony was held at the Darbar Hall, Raj Bhavan, Guwahati.

**Pre-appointment Training Programme for AJS Grade-III at Guwahati on 1st November, 2018**

A pre-appointment Training Programme for the selected candidates in Grade-III of Assam Judicial Service (2018 Batch) was held on 1st of November, 2018, at the Conference Hall, Judicial Academy, Assam at Amingaon. Justice Ajjikuttira Somaiah Bopanna, Chief Justice, Gauhati High Court, inaugurated the programme in presence of Justice Arup Kumar Goswami, Judge, Gauhati High Court,

in charge of Judicial Academy. Justice N. Kotiswar Singh, Justice Ujjal Bhuyan, Justice Manash Ranjan Pathak, Justice Manojit Bhuyan, Justice Michael Zothankhuma, Justice Suman Shyam, Justice Kalyan Rai Surana, Justice Prasanta Kumar Deka and Justice Mir Alfaz Ali, Judges, Gauhati High Court, also attended the programme along with the members of the Registry, selected candidates and others.
Legal Services Camp at Barpeta on 11th November, 2018

To spread awareness about welfare legislations and schemes, and to strengthen the community's access to the schemes being implemented by the Legal Services Authority and other departments of the government, a Legal Services Camp was held in Barpeta district on 11th November, 2018, at Barpeta Govt. H. S. School. About 5,000 people took part in the programme. Justice Hitesh Kumar Sarma, Judge, Gauhati High Court, graced the occasion. Government departments like Social Welfare, Education, Health & Family Welfare etc. took part in the Legal Services Camp and set up stalls to create awareness among the general public about various Government Welfare Schemes. Total number of registered beneficiary in the programme was 4,324.

Swearing-in ceremony of six Additional Judges on their elevation as Judges on 12th November, 2018

On 12th November, 2018, Justice Ajjikutira Somaiah Bopanna, Chief Justice, Gauhati High Court, administered oath of Office to Justice Manash Ranjan Pathak, Justice Achintya Malla Bujor Barua, Justice Kalyan Rai Surana, Justice Prasanta Kumar Deka, Justice Nelson Sailo and Justice Ajit Borthakur, Additional Judges, Gauhati High Court on their elevation as Judges. The swearing-in ceremony held in Court No. 1 of Gauhati High Court (Old Block) was attended.
by the Judges and Retired Judges of Gauhati High Court, learned Members of the Bar and officers and staff of the Gauhati High Court.

Training Programme on “Nyaya Vikas” on 17th November, 2018

A Training Programme on “Nyaya Vikas – Online Monitoring System with Geo-tagging through Web Portal and Mobile App” for Nodal Officers, Moderators and Surveyors organized by Gauhati High Court, in collaboration with Department of Justice, Ministry of Law & Justice, Government of India, was held at Judicial Academy, Assam on 17th November, 2018. Shri Robin Phukan, Registrar General, Gauhati High Court, Guwahati, made the introductory remarks. C. K. Reejonia, Director, Department of Justice, Ministry of Law and Justice, also spoke on the occasion. Dr Debasish Chakraborty, Scientist, RRSC-East, NRSC, ISRO and Smt. Arati Paul, Scientist, ISRO, Kolkata also shared their knowledge and experience
with the participants. A Presentation on the ‘Nyaya Vikas’ Web Portal and Mobile App was done and a demonstration and hands-on training on using the Web Portal and Mobile App were also held on the occasion. Comprising of web-portal and mobile application, Nyaya Vikash is designed for monitoring the progress of Infrastructural Projects pertaining to the Judiciary under the Centrally Sponsored Schemes.

**State Level Consultation on Safety of Children and Minimum Standards of Care in Child Care Institutions at Guwahati on 18th November, 2018**

On 18th November, 2018, the State Level Consultation on Safety of Children in Child Care Institutions was held at Assam Administrative Staff College, Guwahati. The programme was organized by Gauhati High Court, Guwahati, in collaboration with State Child Protection Society, Assam and Social Welfare Department, Government of Assam supported by UNICEF. The State Consultation aimed to provide an opportunity for multiple stakeholders from the state to share with one another their problems, experiences, ideas and wisdom to develop strategies for the protection of children from all forms of violence in Child Care Institutions and ensuring their safety therein.

Presenting the keynote address, Justice Ajjikuttira Somaiah Bopanna, Chief Justice, Gauhati High Court, emphasized the responsibility of the state in
ensuring that all needs of the children are met and their basic human rights are protected. The programme was started with felicitation of the dignitaries. Welcome address was delivered by Justice Arup Kumar Goswami, Judge In-charge, Administrative Department (JAD), Gauhati High Court. The opening remarks were made by Dr Tushar Rane, Chief of Field Office, UNICEF, Assam. Sri Jishnu Barua, Additional Chief Secretary, Government of Assam also addressed the dignitaries. The programme was also attended by IGP (CID) Surendra Kumar, Assam Police, along with other representatives of States of Arunachal Pradesh, Mizoram, Nagaland and Assam, who gave their presentations for their respective states. The programme was concluded with closing remarks and vote of thanks proposed by Justice Rumi Kumari Phukan, Judge, Gauhati High Court.

**Swearing-in ceremony of Justice Sanjay Kumar Medhi and Justice Nani Tagia on 19th November, 2018**

On 19th November, 2018, Justice Ajjikuttira Somaiah Bopanna, Chief Justice of Gauhati High Court, administered oath to Justice Sanjay Kumar Medhi and Justice Nani Tagia, as Additional Judges of Gauhati High Court. The swearing-in ceremony was held at Court No. 1 of Gauhati High Court (Old Block). The ceremony was attended by the Judges of Gauhati High Court, the members of the Registry, learned Members of the Bar and officers and staff of Gauhati High Court.
On 1st December 2018, Mr. Justice Sharad Arvind Bobde, Judge, Supreme Court of India, inaugurated the first Mediation Centre in the State of Nagaland at the Kohima Bench of Gauhati High Court. The Gauhati High Court, Kohima Bench, in collaboration with the Nagaland State Legal Services Authority (NSLSA), organized the inaugural ceremony.

Justice Sharad Arvind Bobde, Judge, Supreme Court of India attended the programme as the Chief Guest. Addressing the gathering, Mr. Justice Sharad Arvind Bobde had highlighted the importance of mediation as a tool to resolve disputes. Justice Ajjikuttira Somaiah Bopanna, Chief Justice, Gauhati High Court attended the programme as the Guest of Honour.

The programme was also attended by Justice Ramalingam Sudhakar, Chief Justice, Manipur High Court, Justice Arup Kumar Goswami, Justice N. Kotiswar Singh, Justice Ujjal Bhuyan, Justice Songkhupchung Serto, Judges, Gauhati High Court, Justice Lanusungkum Jamir, Judge, High Court of Manipur, Mrs. Wonchibeni V. Patton, CJM & Secretary Mokokchung DLSA, Officers of the Registry, Principal Seat and Kohima Bench of Gauhati High Court, Judicial
Officers, learned Members of the Bar and Officials from the Legislation Department. The vote of thanks was offered by Mrs. Mezivolu T. Therieh, Member Secretary, NSLSA.

**Legal Services Stall at Hornbill Festival 2018, at Kisama Heritage Village, Kohima**

On 1st December, 2018, the Nagaland State Legal Services Authority opened Legal Services stall at the Hornbill Festival, which is called festival of festivals, at Kisama for the 5th time in a row for spreading legal awareness among the general public and to provide free legal aid to the oppressed and the weaker sections of the society. Justice Sharad Arvind Bobde, Judge, Supreme Court of India inaugurated the Legal Services stall. In his inaugural speech, he encouraged the Nagaland State Legal Services Authority to continue with the good work of reaching out to the poor and the needy. He was accompanied by Justice Ajjikuttira Somaiah Bopanna, Chief Justice, Gauhati High Court and Patron-in-Chief, NSLSA, Justice Arup Kumar Goswami, Justice N. Kotiswar Singh, Justice Ujjal Bhuyan, Judges of Gauhati High Court and Justice L. S. Jamir, Judge, High Court of Manipur, Justice Ajit Singh, Chief Justice, Gauhati High Court (Retired), and Judicial Officers of Nagaland.

On the 8th Day of the Hornbill Festival at Kisama, a Legal Awareness programme was held outside the
Legal Services Stall. Addressing a group of young students from Mezhur Higher Secondary School, Kohima College, Kohima Law College, Panel Lawyers & PLVs of KDLSA along with the people visiting the stall, Mr. Justice N. Kotiswar Singh, Judge, Gauhati High Court & Executive Chairman, NSLSA, spoke on the topic — Know Your Constitution. He stressed on the importance of Fundamental Rights. On the 9th day of the festival, Justice Songkhupchung Serto, Judge, Gauhati High Court, Kohima Bench, also attended the programme and addressed the gathering. During the 10-day Hornbill Festival, NSLSA reached out to about 9,000 beneficiaries.

On 4th December, 2018, Justice A. S. Bopanna, Chief Justice, Gauhati High Court, and Patron-in-Chief, NSLSA launched the Nagaland State Legal Services Authority (NSLSA) website in presence of Justice Songkhupchung Serto, Judge, Gauhati High Court. Launching the website, Justice A. S. Bopanna highlighted the importance of Information Technology in almost every aspects of our lives in the present day context.

The programme was attended by Member Secretary, Nagaland State Legal Services Authority, the Registrar General of Gauhati High Court, Registrar-cum-Principal Secretary to the Chief Justice, Registrar of the Gauhati High Court, Kohima Bench, Staff of Registry, learned Members of the Bar, Panel Lawyers of the High Court Legal Services, State Legal Services Authority, Kohima District Legal Services Authority and Technical personnel from the Information and Communications Technology Division of the Gauhati High Court, Kohima Bench.

Do not wait; the time will never be 'just right.' Start where you stand, and work with whatever tools you may have at your command, and better tools will be found as you go along.

— George Herbert
On 12th December, 2018, Judicial Academy, Assam and NEJOTI held a Valedictory Function for Trainee Judicial Officers of Mizoram Judicial Service (2017 batch) on completion of their one-year Induction Training at the Conference Hall, Judicial Academy, Amingaon, Assam. Sri Robin Phukan, Registrar General, Gauhati High Court, Guwahati addressed the trainee Judicial Officers. The programme was also attended by Shri Raktim Duarah, Principal Secretary to the Hon’ble Chief Justice, Gauhati High Court.

Best Zonal Panel Lawyer in NE awarded to Gulley Sumnyan on 15th December, 2018

On December 15, 2018, Gulley Sumnyan, Legal Aid Counsel of the Arunachal Pradesh State Legal Services Authority (APSLSA) from Tirap, was awarded the ‘Best Zonal Panel Lawyer in NE’ at the commendation ceremony of the National Legal Services Authority (NALSA) held in New Delhi. He was chosen for the award for his relentless services rendered in the field of legal services including giving of free legal aid to low income group families, participating in legal literary camps, door-to-door campaigns as resource person in legal awareness camps and visiting jails and homes of those needing legal aid. He received the award from Union Minister for Law and Justice Shri Ravi Shankar Prasad.
On 27th of December, 2018, an Interactive Session by Justice Hrishikesh Roy, Chief Justice, High Court of Kerala, with the Trainee Judicial Officers of Assam and Nagaland Judicial Service was held at the Conference Hall, Judicial Academy, Assam. During the Session, Justice Roy deliberated on the qualities which make a good Judge. During the lively interaction session, Justice Roy shared his experiences with the trainee judicial officers.

On 6th of January, 2019 (Sunday), Justice Ajjikuttira Somaiah Bopanna, Chief Justice, Gauhati High Court, administered oath to Justice Rumi Kumari Phukan, Additional Judge of Gauhati High Court as a Judge of the Court. The swearing-in ceremony was held at Court No. 1 of Gauhati High Court (Old Block). The ceremony was attended by the Judges of Gauhati High Court, the members of the Registry, Learned Members of the Bar and officers and staff of Gauhati High Court.

Justice consists not in being neutral between right and wrong, but in finding out the right and upholding it, wherever found, against the wrong.

— Theodore Roosevelt
On 6th January, 2019, a Legal Services Camp was held at Padumpukhuri, Mahaliapara, Darrang, with a view to spread awareness and for identifying and connecting people to welfare schemes to ensure that eligible persons can avail the benefit of various welfare schemes. About 5,000 people attended the programme. Justice Manash Ranjan Pathak, Judge, Gauhati High Court graced the occasion. A number of State Governments departments like Social Welfare, Education, Health & Family Welfare etc. took part in the Legal Services Camp. These departments, by setting up various stalls, showcased various schemes so that the general public becomes aware of the various Government Welfare Schemes. Total number of registered beneficiary in the programme was 3,000.

Swearing-in ceremony of Justice Manish Choudhury on 18th January, 2019

On 18th January, 2019, Justice Ajjikuttira Somaiah Bopanna, Chief Justice, Gauhati High Court, administered oath to Justice Manish Choudhury, as Additional Judge of Gauhati High Court. The Swearing-in ceremony was held at Court No. 1 of Gauhati High Court (Old Block).

The Judges of Gauhati High Court, members of the Registry, Learned Members of the Bar and officers and staff of Gauhati High Court attended the ceremony.

In matters of truth and justice, there is no difference between large and small problems, for issues concerning the treatment of people are all the same.

— Albert Einstein
A skill development programme for Legal Aid Counsel of the District Courts of Assam organized by Judicial Academy, Assam in coordination with Assam State Legal Services Authority was held at Judicial Academy, Amingaon, Guwahati, on 19th and 20th January, 2019. Justice Ujjal Bhuyan, Judge, Gauhati High Court, addressed the gathering on the skill development programme. Shri Satya Nath Sarma, Member Secretary, ASLSA, also spoke on the occasion.

On 26th January, 2019, the 70th Republic Day was celebrated at Gauhati High Court with much pomp and gaiety. Justice Ajjikuttira Somaiah Bopanna,
NCC Cadets participating in the Republic Day Parade at the Gauhati High Court

Glimpses of cultural programme on the occasion of Republic Day celebration

Judges and other guests in the Republic Day celebration

Chief Justice, Gauhati High Court, hoisted the National Flag on the occasion. Parades were taken out by NCC Cadets as well as by security personnel. To mark the occasion, a number of cultural programmes were performed showcasing the rich culture and heritage of the north-eastern region. Gifts were also distributed among children on the occasion.
Training Programme for Child Welfare Committees, Assam from 1st to 3rd February & 5th to 7th February, 2019

Judicial Academy, Assam, in collaboration with State Child Protection Society, Department of Social Welfare, Government of Assam, and Centre for Child Rights, NLUJA, Assam & UNICEF Office, Assam organized a Training Programme for Child Welfare Committees, Assam from 1st to 3rd February, 2019 and 5th to 7th February, 2019 at Judicial Academy, Assam. Ms. Arlene Manoharan, Child Protection Specialist, Ms. Swagata Raha, Legal Researcher, Ms. Charu Makkar, Member, Juvenile Justice Board, Delhi, Ms. Bharti Ali, Co-Director, HAQ Centre for Child Rights, Mr. Govind Beniwal, Antakshari Foundation, Mr. Junned Khan, Director, Udayan Care, Delhi, Dr. Bornali Das, Asstt. Professor, Gauhati Medical College and Hospital, Mr. Anant Kumar Asthana, Advocate, Supreme Court of India, Ms. Kushi Kushalappa, Enfold Trust, Bangalore attended the programme as resource persons.

Gauhati High Court signs MoU with SBI on 2nd February, 2019

On 2nd February, 2019, the Gauhati High Court signed a Memorandum of Understanding (MoU) with the State Bank of India for integration of e-Pay (https://pay.ecourts.gov.in i.e. online payment web portal of the Judiciary) and SBiePay (Payment Gateway of SBI) so that the people from all the four States under the jurisdiction of the Gauhati High Court viz. Assam, Mizoram, Nagaland and Arunachal Pradesh are able to make payment of court fees, fines, penalties and judicial deposits, through digital mode.

The MoU was signed by Shri Robin Phukan, Registrar General, Gauhati High Court with Ajay Kumar Singh, General Manager, State Bank of India, during signing of MoU, in presence of other officials.
Judicial Guest House Inaugurated at Bokakhat on 3rd February, 2019

On 3rd February, 2019, Justice Ujjal Bhuyan, Judge, Gauhati High Court, inaugurated the Judicial Guest House at Bokakhat, near Kaziranga, in presence of Justice Suman Shyam, Justice Achintya Malla Bujor Barua and Justice Hitesh Kumar Sarma, Judges, Gauhati High Court. The inaugural programme was also attended by the Registry officials of the Gauhati High Court and Judicial Officers of District Judiciary, Golaghat.

Judicial Colloquium on Anti-Human Trafficking at Judicial Academy, Assam on 9th February, 2019

On 9th February, 2019, the Judicial Academy, Assam, in collaboration with CID, Assam Police, organized a Judicial Colloquium on Anti-Human Trafficking at Judicial Academy, Assam. Justice Ujjal Bhuyan, Judge, Gauhati High Court attended the programme as the Guest of Honour. Shri Surendra Kumar, IPS, IGP, CID, Assam (Nodal Officer, Anti-Human Trafficking Unit, Assam), Dr. P.M. Nair, Chair Professor, TISS, Sri Ravi Kant, Advocate, Supreme Court of India, Mr. Kaushik Gupta, Advocate, Kolkata High Court, Mr. Roop Sen, Founder Director: “Sanjog”, Kolkata, attended the programme as resource persons and delivered their speeches on a wide range of topics including ‘Dimensions,
challenges and existing responses on human trafficking', ‘Investigation and reflection on trial in the context of cases pertaining to human trafficking’, ‘Challenges faced by victims during investigation and prosecution’ and ‘Role of NGO/CBOs in ensuring justice for victims and in co-operation and participation of victims in trial’. Shri Jishnu Barua, Additional Chief Secretary, Social Welfare Department, Government of Assam, Dr. L R Bishnoi, Additional Director General of Police, CID, Assam, Dr. Sunita Changkakati, Chairperson, Assam State Commission for Protection of Child Rights (ASCPCR) also attended the programme and spoke on the occasion.

Legal Services Camp held at Sivasagar on 17th February, 2019

With a view to spread awareness about welfare legislations and schemes and to strengthen the community’s access to the schemes being implemented by the Legal Services Authority and other departments of the government, a Legal Services Camp in Sivasagar district was held on 17th February, 2019 at Athabari H. S. School field. About 6,500 people attended the programme. Justice Suman Shyam, Judge, Gauhati High Court, graced the occasion. A number of State Government Departments participated in the Legal Services Camp and installed stalls in a bid to make the general public aware of various Government Welfare Schemes. Total number of registered beneficiary in the programme was 2,500.
Skill Development Programme for Grade-I Judicial Officers of Assam on 23\textsuperscript{rd} February, 2019

On 23\textsuperscript{rd} February, 2019, the Judicial Academy of Assam organized a Skill Development Programme for Grade – I Judicial Officers of Assam at Judicial Academy, Guwahati. The programme was attended by Justice Ujjal Bhuyan, Justice Kalyan Rai Surana and Justice Mir Alfaz Ali, Judges, Gauhati High Court, as resource persons. Justice Ujjal Bhuyan and Justice Kalyan Rai Surana spoke on “The Assam Land Grabbing (Prohibition) Act, 2010” while Justice Mir Alfaz Ali spoke on “Protection of Children from Sexual Offences Act, 2012” and “Motor Vehicles Act, 1988”.

Workshop on “Animal & Wildlife Laws” at Judicial Academy, Assam on 24\textsuperscript{th} February, 2019

On 24\textsuperscript{th} February 2019, Judicial Academy, Assam, organized a workshop on “Animal & Wildlife Laws”, in collaboration with Animal Law Centre, NALSAR, Hyderabad at Judicial Academy, Assam. The programme was attended by Mr. N. G. Jayasimha, Managing Director, Humane Society International/India and Ms. Gauri Maulekhi, Co-opted Member, Animal Welfare Board of India. Both the resource persons spoke on the following topics:

a) Jurisprudence and Ethics of Animal Welfare.


c) Wildlife Protection Act in India: Legal aspects and contemporary issues.
On 12th day of March, 2019, an Underpass connecting the Old and the New blocks of Gauhati High Court was inaugurated by Justice A.S. Bopanna, Chief Justice of Gauhati High Court, in the presence of Justice Arup Kumar Goswami, Justice N. Kotiswar Singh, Justice Ujjal Bhuyan, Justice Manash Ranjan Pathak, Justice Manojit Bhuyan, Justice Suman Shyam, Justice Rumi Kumari Phukan, Justice Songkhupchung Serto, Justice Achintya Malla Bujor Barua, Justice Kalyan Rai Surana, Justice Prasanta Kumar Deka, Justice Ajit Borthakur, Justice Hitesh Kumar Sarma, Justice Mir Alfaz Ali, Justice Nani Tagia, Justice Manish Coudhury, Judges of Gauhati High Court, Shri Alok Kumar, Chief Secretary to the Government of Assam, learned Members of the bar, PWD Officials, members of the Registry and officers and staff of Gauhati High Court.

The underpass has been constructed to ease communication between the two buildings. The underpass is fully air-conditioned and consists of two tunnels, two lifts, four escalators and staircases. CCTV cameras are also installed for security purpose. The underpass is an infrastructural milestone of the Gauhati High Court since it is a first of its kind in the entire north-east.
The Gauhati High Court Bar Association, on 16th March 2019, organized a friendly cricket match between Chief Justice XI and President XI at Lataasil Playground, Guwahati. Judges of Gauhati High Court led by Chief Justice A.S. Bopanna took part in the friendly match. A good number of members of the legal fraternity watched the match and there was a lot of enthusiasm on the ground. The match was won by President XI. While the Chief Justice XI scored 123 runs with the loss of 5 wickets in the allotted 15 overs, The President XI scored 125 runs with the loss of 3 wickets in 14 overs.
# The Chief Justice and Judges of the Gauhati High Court

## Permanent Judges

<table>
<thead>
<tr>
<th>Sl.No</th>
<th>Name of Chief Justice /Judges</th>
<th>Date of Elevation</th>
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<td>1.</td>
<td>Chief Justice A. S. Bopanna</td>
<td>06.01.2006</td>
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<td>Justice Arup Kumar Goswami</td>
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<td>Justice Manish Ranjan Pathak</td>
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<td>Justice Manojit Bhuyan</td>
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<td>Justice Michael Zothankhuma</td>
<td>07.01.2015</td>
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<td>8.</td>
<td>Justice Suman Shyam</td>
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<td>30.06.2022</td>
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<td>Justice Rumi Kumari Phukan</td>
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<td>Justice Achintya Mall Bajbar</td>
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<td>Justice Prasanta Kumar Deka</td>
<td>15.11.2016</td>
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## Additional Judges

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<tr>
<th>Sl.No</th>
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<th>Current Tenure Till</th>
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<td>Justice Hitesh Kumar Sarma</td>
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<td>3.</td>
<td>Justice Sanjay Kumar Medhi</td>
<td>07.03.1971</td>
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<td>5.</td>
<td>Justice Manish Choudhury</td>
<td>01.03.1972</td>
<td>18.01.2019</td>
<td>17.12.2021</td>
</tr>
</tbody>
</table>

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All Judicial Establishments under jurisdiction of Gauhati High Court are hereby requested to send all the event details along with photographs relating to Judiciary for publication in the future issues of ATMAN to the following email-ID: newsletteratman@gmail.com

-- Editor, ATMAN